

High Court of Jammu and Kashmir at Jammu

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

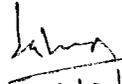
No: 1472 Dated: 06/03/2020

It is hereby notified that Shri Malik Shabir Ahmad S/O Sh. Malik Mohd Ahsan R/O Shopian, Kashmir has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 04.03.2020. Therefore, his Certificate of Enrolment bearing No.1789/97 dated 22.12.1997 is kept in abeyance.

By Order.


(Mohammad Yasin Beigh)
Additional Registrar

No: 39487-97/18 Dated: 06/03/2020


6/3/20

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Shopian.
3. Secretary, Bar Council of India, New Delhi
- ✓ 4. Registrar (Computers), High Court of J&K, Jammu for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned .
- ✓ 5. President J&K High Court Bar Association, Jammu/Srinagar.
6. President District Bar Association, Shopian.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Shri Malik Shabir Ahmad S/O Sh. Malik Mohd Ahsan R/O Shopian, Kashmir, CPC, e-Courts, High Court of J&K, Jammu, for information.


Additional Registrar

6/3/20